

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2988
ANSWERED ON:13.03.2015
. BOOST TO INVESTMENT ENVIRONMENT
Owaisi Shri Asaduddin

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has asked all the Ministries to come on board and work to reform the regulatory structure and overhaul investment climate in the country;
- (b) if so, whether States are also being encouraged to join the Centre's efforts to improve the regulatory structure and cut down delays;
- (c) if so, the details thereof;
- (d) whether the Government has set a time-frame for all the Ministries and State Governments to make the projects successful; and
- (e) if so, the response of States and Ministry's concerned in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a) to (c): Yes, Madam. All the concerned Ministries/Departments/organizations are closely involved in reforming the regulatory structure. Specific points have also been identified and shared with the State Government for implementation. A workshop was conducted on these issues on 29th December 2014 in Vigyan Bhawan in which representatives from State Governments, Central Ministries and Industry participated.

(d): Yes, Madam. Timelines have been identified for each action point and shared with the States and Ministries of the Central Government.

(e): The response of the Ministries of the Central Government and the State Governments has been very positive and encouraging. They have taken the steps required to improve the regulatory environment.